

F.No. J-11017/34/2024-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shashtri Bhawan, New Delhi.
Dated the 8th July, 2024

C O R R I G E N D U M

In partial modification of this Department's Order No. J-11017/9/2020-Judicial dated 28.10.2020 to be read with No. J-11015/6/2023-Judicial (4) dated 11.09.2023 the name of Advocate at Sl. No. 33 under DISTRICT – GAUTAM BUDDHA NAGAR, Additional Standing Government Counsel i.e. 'Ranjan Kumar Sharma' may be read as "**Rajan Kumar Sharma**".

2. Rest of the content of the aforesaid order dated 28.10.2020 shall read same.
3. Hindi version of this Corrigendum will follow.

(Manindra Choudhary)
Assistant Legal Advisor

Copy through email to:

1. PS to Hon'ble MoS (I/C) Law & Justice.
2. PSO to Law Secretary/ All Additional Secretaries is the main secretariat of Department.
3. Shri Shashi Prakash Singh, Addl. SGI, Allahabad High Court
4. Shri Gyan Prakash, Dy. SGI, Allahabad High Court, Allahabad
5. Shri Surya Bhan Pandey, Dy. SGI, Allahabad High Court, Lucknow Bench.
6. Shri Kishanlal Parasher, Standing Government counsel, Gautam Buddha Nagar.
7. Shri Rajan Kumar Sharma, Additional Standing Government Counsel, Gautam Buddha Nagar.
8. Hindi Unit, Department of Legal Affairs for Hindi Translation. To be updated on the website of this Department i.e www.legalaffairs.gov.in in the tab Judicial Section under the link 'Orders related to empanelment of advocates for UoI' for information of all concerned.
9. Spare copies.

(Kumar Gaurva)
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